NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.74/Chd/Pb/2017

In the matter of:

Julka Rice and Oil Mills Ltd.

....Petitioner-Corporate Debtor.

Present:

Mr.Jatinder Mohan Julka, Managing Director of

petitioner company.

Mr. Harsh Garg, Advocate for the Financial Creditor

(Punjab National Bank).

The petitioner company has filed the affidavit of

Mr.J.M.Julka in compliance with the previous order. Learned counsel

for Financial Creditor namely the Bank submits that he has filed the

bank statement in compliance with the previous order. He has also

filed objections which have not so far been listed and stated to be

under scrutiny by the registry.

The petitioner seeks time. List the matter on

27.11.2017.

Sd/(Justice R.P.Nagrath)

Member (Judicial)

November 21, 2017.

Ashwani